

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2246
ANSWERED ON:22.07.2004
TRANSFER OF TECHNOLOGY FOR MANUFACTURING OF SUKHOI - 30
Deshmukh Shri Subhash Sureshchandra

Will the Minister of DEFENCE be pleased to state:

- (a) whether any agreement for transfer of technology for manufacturing of Sukhoi-30 MK-I was signed between India and Russia;
- (b) if so, the details thereof; and
- (c) the amount the India is likely to pay to Russia as per this agreement?

Answer

MINISTER OF STATE FOR DEFENCE PRODUCTION (SHRI BIJOY KRISHNA HANDIQUE)

(a) Yes, Sir.

(b) The Agreement envisages licensed production of SU 30 MKI aircraft along with engines and sets of aggregates. The Russian side will provide for supply of licence technical documents, specific non-standardised equipment and toolings, technical assistance, deputation of Russian Specialists to India, training of Indian engineers in Russia and supply of technical kits in different stages of production.

(c) The Government accorded sanction to the licensed Manufacture of SU-30 MKI aircraft, its engine and accessories at HAL at a total cost of US \$ 4809.3 million (Rs. 22122.78 crore at year 2000 price level and at 1 US \$ = Rs. 46) which includes payment to Russia towards licence fee, technical assistance, technological facilities and cost of technical kits.